

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 117
(IB)1462/ND/2019

Under Section: 9 of IBC.

In the matter of:

Royale Resinex Pvt Ltd

....Applicant

Vs.

Greotech Telecom Technologies Pvt Ltd

....Respondent

Order delivered on 19.07.2019

CORAM

**INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Bharat Arora, Adv.

Mr. Shivam Thapar, Adv.


For the Respondent

: Mr. Arun Srivastava, Adv.

ORDER

Mr. Arun Srivastava put his appearance on behalf of the Corporate Debtor. Let the reply be filed. To come up for arguments on 26.08.2019.

Mukesh


**(INA MALHOTRA)
MEMBER (JUDICIAL)**